




**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or<br>C.A. No.    | T.P. No. | Purpose                           | Section  | Name of the Parties<br>M/s. / Mr. |
|----------------------------|----------|-----------------------------------|----------|-----------------------------------|
| CP(CAA) No.<br>18/ BB/2017 | -        | For filing report of<br>OL/ROC/RD | 230/ 232 | Beechcraft India Pvt. Ltd.        |

| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
|---------|-------------------------------------|------------------------|-----------|

|   |                  |            |   |
|---|------------------|------------|---|
| 1 | VENKATESHAIAN    | OL         |    |
| 2 | Sinchana M.T     | ROC/RD     |   |
|   | Haji. p. Johnson | petitioner |  |

**ORDER**

Counsel for Petitioner is present. Smt. M.R.Sinchana, Standing Counsel appearing for ROC & RD is present. Assistant from O.L office is present. He requested time to file O.L report. List it on 24/11/2017.

  
**Member (T)**

  
**Member (J)**